

15.34 hrs.

**CONSTITUTION (AMENDMENT)  
BILL\***

*(Amendment of Eighth Schedule)*

**Dr. L. M. Singhvi (Jodhpur):** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Dr. L. M. Singhvi:** I introduce the Bill.

15.35 hrs.

**CODE OF CIVIL PROCEDURE  
(AMENDMENT) BILL\***

*(Omission of Section 80)*

**Shri Nath Pai (Rajapur):** I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

*The motion was adopted.*

**Shri Nath Pai:** I introduce the Bill.

15.35½ hrs.

**INCOME-TAX (AMENDMENT)  
BILL\***

*(Amendment of Section 36)*

**Dr. L. M. Singhvi (Jodhpur):** I beg to move for leave to introduce

a Bill further to amend the Income-tax Act, 1961.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961."

*The motion was adopted.*

**Dr. L. M. Singhvi:** I introduce the Bill.

15.36 hrs.

**PAYMENT OF PENSIONS TO  
MEMBERS OF PARLIAMENT  
BILL\***

**Shri Hem Raj (Kangra):** I beg to move for leave to introduce a Bill to provide for the payment of pensions to Members of Parliament after retirement.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the payment of pensions to Members of Parliament after retirement."

*The motion was adopted.*

**Shri Hem Raj:** I introduce the Bill.

15.36½ hrs.

**CONSTITUTION (AMENDMENT)  
BILL\***

*(Amendment of Article 356)*

**Shri Hari Vishnu Kamath (Hoshangabad):** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

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